

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 125
Appeal No. 846/252/ND/2019**

Under Section: 252

In the matter of:

Income Tax Officer	...	Appellant
Vs		
ROC (M/s. Proactive Digital Media Pvt. Ltd.)	...	Respondent

Order delivered on 31.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant : Mr. Zoheb Hossain, Sr. Stn. Counsels
Mr. Fahad M. Khan, Adv.
For the ROC : Mr. M. Yadubhushana Rao, AROC
For the IT :

ORDER

Issue notice to respondents vide all modes including publication.

Learned AROC states that they do not have any objection, if the prayers made by the appellant are allowed. List on 05.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh

